

**CENTRAL ADMINISTRATIVE TRIBUNAL,
LUCKNOW BENCH,
LUCKNOW.**

Original Application No. 544 of 2005

This the 15th day of December, 2011

Hon'ble Mr. Justice Alok Kumar Singh , Member-J

Hon'ble Mr. S.P. Singh, Member-A

1. Pawan Kumar, S/o late Sri Prem Chand Kapoor, working as Assistant field Officer (Veterinary) .
2. Raj Singh, S/o Sri Kartar, working as Assistant field Officer (Veterinary) .
3. Mohan Chandra Kholia, S/o Sri Gauri Dutt Kholia, working as Assistant field Officer (Veterinary) .
4. Avtar Singh Negi, S/o Sri Dayal Singh, working as Assistant field Officer (Veterinary) .
5. Tikendar Singh, S/o Sri Karam Singh, working as Assistant field Officer (Veterinary) .
6. Sushil Kumar, S/o Sri Malkiat Singh, working as Assistant field Officer (Veterinary) .
7. Satendra Singh, S/o Sri Ghanshyam Singh, working as Assistant field Officer (Veterinary) .
8. Devi Prasad Pant, S/o Sri Hari Ram Pant, working as Assistant field Officer (Veterinary) .
9. Satish Kumar, S/o Sri Chamaru Ram, working as Assistant field Officer (Veterinary) .
10. Jagdish Rai, S/o Sri Gian Chand, working as Assistant field Officer (Veterinary).

All are working under Area Officer, SSB, Bhinga, Shraswasti.

11. A.P. Sati, S/o Sri Kishun Sati, working as Assistant field Officer (Veterinary) .
12. Om Raj, S/o Sri Pannu Ram, working as Senior field Assistant (Veterinary) .
13. Parvinder Kumar, S/o Sri Mast Ram Verma, working as Senior field Assistant (Veterinary) .
14. Om Prakash, S/o Sri Natthu Ram, working as Senior field Assistant (Veterinary) .
15. Bir Singh, S/o Sri Rigah, working as Senior field Assistant (Veterinary) .
16. Satya Pal, S/o Sri Chandu Ram, working as Senior field Assistant (Veterinary) .
17. Ashok Kumar, S/o Sri Sohan Lal, working as Senior field Assistant (Veterinary) .
18. Satpal, S/o Sri Ram Kishun, working as Senior field Assistant (Veterinary).
19. Shakti Prasad, S/o Sri Karam Chand, working as Senior field Assistant (Veterinary).

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From 11 to 19 are posted and working as Senior Field Assistant in the office of Area Office SSB, Mihinpurwa, Nanpara

20. Roop Chand, S/o Sri Joodha Ram, working as Senior field Assistant (Veterinary).
21. Mangal Singh, S/o Sri Berngi, working as Senior field Assistant (Veterinary).
22. Durga Chand Negi, S/o Sri Prakash Ram Negi, working as Senior field Assistant (Veterinary).
23. Arjun Singh, S/o Sri Dalip Singh, working as Senior field Assistant (Veterinary).
24. Kapil Bhagat Negi, S/o Sri Maia Bhagat, working as Senior field Assistant (Veterinary).
25. Charu Dutt, S/o Sri Fedu Ram, working as Senior field Assistant (Veterinary).

All from 20 to 25 are working in the office of Area Office, SSB, Kheri West, Pallia

26. Bhira Ram, S/o late Sri Sultan Ram, working as Senior field Assistant (Veterinary).
27. Hopa Ram, S/o late Sri Mamraj, working as Senior field Assistant (Veterinary).
28. Leesh Anghthan Bejoy Singh, S/o late Sri Tomal Singh, working as Senior field Assistant (Veterinary).
29. Nirat Singh, S/o late Bhim Sen, working as Senior Field Assistant.

Working in the office of Area Organizer SSB, Bahraich.

30. Tsering Angehas, S/o late Sri Phonchok Anguds, working as Senior field Assistant (Veterinary) in the office of SSB, Bahraich..
31. Madal Lal, Senior Field Assistant (Veterinary) S/o late Sri Gyan Chand, R/o 173 Sector 9 Nanak Nagar, P.S. Gandhi Nagar, Jammu.
32. Mahesh Chand Senior Field Assistant (Veterinary), S/o late Sri Devi Charan, presently residing at Qr. 100 Type II, Kendranchal Colony, Sector H, Aliganj, Lucknow.
33. Hari Ram, SAF (V), S/o late Sri Gulade Ram, R/o 14/701 Sector 14, Indira Nagar, Lucknow.

.....Applicants

By Advocate : Sri Shashi Prakash Singh

Versus.

1. Union of India through the Secretary, Ministry of Home Affairs, New Delhi.
2. Director General, Shashtra Sena Bal, R.K. Puram, New Delhi.



3. Inspector General (Shashtra Sena Bal), SSB, Kendirya Bhawan, Lucknow.
4. Deputy Inspector General, SSB, (Shashtra Sena Bal), Bahraich.

.....Respondents.

By Advocate : Sri Ganga Singh

ORDER (Oral)

By Justice Alok K Singh, Member-J

This O.A. has been filed for the following relief(s):

- “(a) that this Hon’ble Tribunal may kindly be pleased to quash the impugned order dated 21.7.2005 passed by the Opposite parties as contained in Annexure no.1 to this O.A.
- (b) that this Hon’ble Tribunal may kindly be pleased to direct the Opposite parties to pay the upgradation of pay scale on the basis of Vth Pay Commission as it has been given to Sri S. Mani Mancha Singh who has filed O.A. no. 65 of 2002 as well as 282/2003 in the CAT Guwahati Bench and the orders may kindly be passed orders in the aforesaid O.A. vide order dated 11.1.2002 and he is getting the full higher pay scale on his post.
- (c) That this Hon’ble Court may be pleased to pass any other order direction or relief which may be deemed just and proper with cost.
- (d) That this Hon’ble Tribunal may kindly be pleased to provide pay scale of Rs. 4000-6000/- to the post of FA (V) Rs. 4500-7000/- to the post of SFA (V) and Rs. 5000-7000/- to the post of AFO (V).”

2. The O.A. has been contested by the respondents by filing a detailed Counter Affidavit.
3. The Rejoinder Reply has also been filed in this case reiterating the averments made in the Original Application.
4. We have heard the learned counsel for the parties at length and have also perused the material on record.
5. At the outset, it may be mentioned that on the suggestion made by the learned counsel for the respondents, learned counsel for the applicants agrees that this O.A. may be finally disposed of with a direction to the respondents to consider and

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dispose of fresh representation containing significant points raised in this O.A to be filed by the applicant. Therefore, we are not advertng ^{AR} into the other grounds mentioned in this O.A.

6. In view of the above, this O.A. is finally disposed of with a direction to the respondents to consider and dispose of fresh representation of the applicants, if filed within a month from today containing the significant points raised in this O.A., expeditiously say within a period of next three months by passing a reasoned and speaking order. No order as to costs.

S.P. Singh
15.12.11

(S.P. Singh)
Member-A

Alok Kumar Singh
15.12.11

(Justice Alok K Singh)
Member-J

Girish/-